

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 22 -04-2021

Morning Session	Afternoon Session
HEARING/STEPS	EVIDENCE
1.CC.1622/2011	1.Cmis.101/2017
2.CC.1404/2013	2.Cmis.353/2018
3.CC.2655/2015	3.Cmis.376/2018
4.CC.6921/2015	4.CC.8845/2019
5.CC.1923/2016	5.CC.14836/2020
6.CC.2279/2016	6.CC.3772/2018
7.CC.6194/2016	HEARING/ARGUMENTS
8.CC.7757/2016	7.Cmis.297/2017
9.CC.1688/2017	8.Cmis.524/2020
10.Cmis.174/2017	9.Cmis.143/2021
11.CC.7103/2017	10.Cmis.144/2021
12.CC.7431/2017	11.Cmis.249/2021
13.CC.2875/18	12.Cmis.250/2021
14.CC.3189/18	13.Cmis.251/2021
15.CC.5193/2018	14.CC.1426/2012
16.CC.7213/2018	15.CC.2465/2013
17.CC.7409/2018	16.CC.3653/2013
18.CC.7471/2018	17.CC.3733/2014
19.CC.8429/2018	18.CC.2326/2015
20.CC.8432/18	19.Cmis.67/2019
21.CC.3891/2019	20.Cmis.128/2020
22.CC.6026/2019	21.Cmis.477/2020
23.CC.9505/2019	CHARGE/PLEA
24.CC.9508/2019	22.CC.6912/2016
25.CC.13690/2019	23.CC.5920/2019
26.CC.8287/2020	24.CC.10242/2019
27.CC.1410/2010	OBJECTION
28.CC.3357/2010	25.Cmis.834/2019
29.CC.980/2012	ORDERS
30.CC.1426/2012	39.Cmis.217/2020
31.CC.2465/2013	40.Cmis.502/2020
32.CC.3653/2013	41.Cmis.216/2021
33.CC.3733/2014	
EVIDENCE	
34.CC.186/2015	
35.CC.2747/2018	
36.CC.8033/2018	
37.CC.5059/2019	
38.CC.8273/2019	

39.CC.4988/18 40.CC.9154/2018 41.CC.916/2019 42.CC.1853/2019 43.Cmis.131/2020	
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Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 22.04.2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.2909/2013	1.CC.1023/2016
2.CC.7790/2016	2.CC.2983/2016
3.CC.7906/2017	3.CC.3568/2016
4.CC.7454/2017	4.CC.3560/2016
5.CC.9838/2017	5.CC.3953/2016
6.CC.10161/2017	6.CC.3958/2016
7.CC.1102/2018	7.CC.5785/2016
8.CC.6793/20018	8.CC.4908/2017
9.CC.7845/0018	9.CC.4909/2017
10.CC.9009/2018	10.CC.4910/2017
11.CC.9018/2018	11.CC.8716/2017
12.CC.9185/2018	12.CC.2311/2018
13.CC.11018/2018	13.CC.3078/2018
14.CC.11025/2018	14.CC.4226/2018
15.CC.1849/2019	15.CC.7770/2018
16.CC.2323/2019	16.CC.7780/2018
17.CC.2606/2019	17.CC.7789/2018
18.CC.2607/2019	18.CC.9484/2018
19.CC.2608/2019	19.CC.9698/2018
20.CC.2609/2019	20.CC.601/2019
21.CC.11519/2019	21.CC.919/2019
22.CC.12129/2019	22.CC.3001/2019
23.C.misc.70/2020	23.CC.4533/2019
24.PCR.51/2020	24.CC.5000/2019
25.PCR.63/2020	25.CC.5731/2019
26.PCR.143/2020	26.CC.5940/2019
27.PCR.277/2020	27.CC.7380/2019
28.PCR.323/2020	28.CC.12533/2019
29.PCR.343/2020	29.CC.12535/2019
30.PCR.366/2020	30.CC.13833/2019
31.PCR.266/2020	31.CC.508/2020
32.CC.682/2014	32.CC.4577/2020
33.CC.8179/2020	33.CC.4578/2020
34.CC.1470/2002	34.CC.9812/2020
35.CC.331/2013	35.CC.11140/2020
36.CC.3993/2015	36.CC.244/2021
37.CC.4751/2015	37.CC.245/2021
38.CC.1109/2019	38.CC.283/2021
39.C.misc.50/2019	39.CR.279/2016
40.CC.284/2021	40.CR.432/2019

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